

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1775/2020

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

1. Kali Dass, S/o Sunder Dass, R/o Village Chachawah, Tehsil Gool, Distt. Ramban, SPO Belt No. 988, age 43 years and 8 ors.

.....Applicants

(Advocate:- Mr. R.S. Kotal-**Not Present**)

Versus

1. State of Jammu and Kashmir, through Principal Secretary to Govt. of J&K, Department of Home Affairs, Civil Secretariat, Jammu and 6 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The TA arises out of a SWP No.277/2019 (TA No.1775/2020) claiming the relief for the post of Village Defence Committee Special Police Officer (V.D.C. S.P.O.). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**